

(d) the action being taken to see that their demands are met and victimisation stopped?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): (a) to (d). According to the information made available by the Delhi Administration who are principally concerned, Shri Sood, President of the Samachar Bharati Employees' Union was transferred to Srinagar but following his representation on account of personal difficulties, the above transfer was withheld by the management. Subsequently, Shri Sood is reported to have requested for a posting in Delhi which was not accepted by the management and he was issued posting orders for Chandigarh where he is working since January 6, 1975. The Samachar Bharati Employees' Union has not so far raised any dispute regarding their demands or alleged victimisation of their office bearers by the management. Complaints/grievances in this regard could be taken by the aggrieved employee(s) or their Union to the Industrial Relations Machinery of the Delhi Administration to enable them to look into the matter.

Non-deposit of Provident Fund by Samachar Bharati

578. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of LABOUR be pleased to state:

(a) whether Government are aware that management of "Samachar Bharati" News Agency, New Delhi have not kept proper accounts of Provident Fund and full amounts have not been deposited;

(b) if so, the facts thereof;

(c) whether any enquiry was made by the office of the Regional Provident Fund Commissioner, Delhi, if so, the outcome thereof; and

(d) further action being taken against the management?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VERMA): The Provident Fund Authorities have reported as under:—

(a) The Provident Fund accounts of "Samachar Bharati" News Agency, an unexempted establishment, are properly kept by the Regional Provident Fund Commissioner, Delhi. The Management of M/s. Samachar Bharati have deposited full amount of Provident Fund contributions upto December, 1974.

(b) to (d). Do not arise.

Influx of Arms into West Asia

579. **SHRI NIMBALKAR:** Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Government are aware of the big influx of arms into West Asia in 1974; and

(b) what the Government are thinking concerning the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI BIPINPAL DAS): (a) Yes, Sir

(b) While Government favour the resolution of disputes by peaceful means, all nations have the right to determine their defence policies so as to safeguard their freedom, integrity and sovereignty.

Alleged torture of Refugees in Sohagpur-Nowgang Camp in Raipur (M.P.)

580. **SHRI SAROJ MUKHERJEE:** Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

(a) whether Government are aware about the inhuman torture on hungry refugees at Sohagpur-Nowgang, Raipur, Madhya Pradesh during January 1975;